

C. A. T. Bench, JAIPUR

Date of Order	Orders
25.8.93	Mr. Surendra Singh Counsel for the applicants Registered in Court for admission on 27.8.93 along with 314/87 RECORDED C.A.T., JAIPUR
27.8.93	Mr. Surendra Singh Counsel for petitioner Heard the learned Counsel for the petitioner. The M.P. for restoration of the O.A. is allowed, and the O.A. is restored to its original position. The O.A. may be listed for hearing on 3.12.93. The M.P. stands disposed of. Gopal Krishna Member (Judl.) B. B. Mahajan Member (Adm.) Copy sent to the app. Counsel & up. Counsel & vide 6361 & 6362 date 7-9-93